

(c) The steps taken by Government to promote awareness on migratory species in the country include the following:—

- (i) The Government of India had successfully hosted the 13th Conference of the Parties to the Convention on the Conservation of Migratory Species of Wild Animals, during 17th-22nd February, 2020 at Gandhinagar, Gujarat representatives from many countries besides Heads of several biodiversity related Inter-Governmental Organizations. The "Gandhinagar Declaration" was adopted during the COP which envisages "Connectivity" amongst landscapes, habitats, amongst the various conventions and also between the people and ecosystems for ensuring better conservation of migratory species across the globe.
- (ii) The Ministry has launched the 'National Action Plan for conservation of Migratory birds along the Central Asian Flyway (CAF)' in November 2018. The Action Plan emphasizes on coordination and cooperation between various Central Government Ministries, State Government Departments, managers of Protected Areas, local communities, Civil Societies and Private sector.
- (iii) Awareness generation camps are being organized by the State/ UT Administrations on the importance of conservation of migratory species and their habitats.
- (iv) Financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Schemes of integrated Development of Wildlife Habitats for providing better protection to wildlife and improvement of habitat which includes funding for awareness generation programmes.

Compensatory afforestation against cutting of trees

844. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether more than 1.9 crore trees were cut to pave way for infrastructure development in different parts of the country and under compensatory afforestation about 12 crore trees were planted during the last five years;

(b) the mechanism Government has setup to monitor the health of trees planted under compensatory afforestation;

- (c) the survival rate of trees planted under compensatory afforestation; and
- (d) whether Government has any proposal to charge fee from the agencies which apply for cutting of trees to fund compensatory afforestation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO): (a) The Government Policy is to ensure more trees are planted than removed under different developmental proposals approved under the Forest (Conservation) Act, 1980. In the last five years 1,09,75,844 (One Crore Nine Lakh Seventy Five Thousand Eight Hundred Forty Four) number of trees were removed and plantation of more than 12,60,00,000 (Twelve Crore Sixty Lakh Only) crore trees have been stipulated under compensatory afforestation.

(b) Compensatory Afforestation (CA) is an essential condition imposed at the time of according permission for non forest use of forest land under Forest (Conservation) Act, 1980. All the conditions, including CA, which are imposed as part of the approval, are monitoring by State Government and by Regional Offices of the Ministry of Environment, Forest and Climate Change. The approvals also provide for user agencies to submit annual self compliance report. Besides, the progress of Compensatory Afforestation is also monitored through online portal e-green watch with the help of Forest Survey of India, Dehradun.

(c) Compensatory Afforestation is site-specific in nature. Accordingly, the survival rate of compensatory afforestation varies as per edaphic and climatic conditions, year of plantation and species composition selected for the site.

(d) No Sir.

Progress of Green India Mission

845. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government had launched Green India Mission for protecting, restoring and enhancing India's diminishing forest cover and for responding to climate change in 2014, with an outlay of ₹ 60,000 crore;

(b) if so, whether Government has allocated proportionate funds during each of the previous financial years and if so, the details thereof;